

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-105/2001/4740/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 1st July, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/1672 dtd. 28.06.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 02.07.2022 till the morning of 04.07.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt.

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/4740(A)/A, dated , 01-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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